

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/96(KB)2022
IA(I.B.C)/1335(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	BANK OF BARODA VS RAMESH KUMAR SARAWAGI
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Siddhartha Sharma, Adv.] For the Resolution Professional

Mr. Mohit Sharma, Adv.]

Mr. Aman Katuruka, Adv.]

Ms. Swapna Choubey, Adv.] For the Personal Guarantor

Mr. Mohan Ram Goenka, PCS]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(I.B.C)/1335(KB)2024:**
 - a. Ld. Counsel Ms. Swapna Choubey appearing for the Personal Guarantor submit that an IA 1200 of 2024 seeking recalling of the admission order has been Reserved for orders. So, this IA 1335 of 2024 will be considered after pronouncement of IA 1200 of 2024.
 - b. List the matter on **13.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**